

Bypass Road

50%

(b) and (c) According to the latest progress of works, the work is rescheduled to be completed by about December, 1998 instead of the earlier target of March, 1998. The reasons for the delay are some contractual problems.

Land to IOC at Paradeep Port

2906. SHRI RANJIB BISWAL : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Indian Oil Corporation (IOC) had requested his Ministry to sublease the land allotted to it at Paradeep Port in Orissa;

(b) whether the request was made by IOC for developing exclusive oil handling facilities;

(c) if so, the steps taken to consider the request of IOC; and

(d) if not, the view expressed by the Paradeep Port Authority in the matter ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (d) Indian Oil Corporation has been allotted 85 acres of land at Paradip Port for installation of their Oil Terminal and Railway Siding away from the Port Operational Area. Sub-leasing the land is not permissible as per the extant policy.

Satellite INSAT

2907. SHRI RAMA CHANDRA VEERAPPA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the clocks being used at Airport have since become obsolete in view of the introduction of Indian Standard Time (IST) through Satellite INSAT by NPL, New Delhi; and

(b) the reasons for not introducing this system of indicating time by the Airport Authority of India ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATARAJAN) : (a) and (b) At Airports, Airports Authority of India maintains time on daily basis, with reference to time broadcast by All India Radio/National Physical Laboratory. There is no change in the status of the clocks being used at airports.

Expansion of National Highway 2 and 6

2908. SHRI SUNIL KHAN : Will the Minister of

Torsa Bridge

45%

SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to expand National Highway No. 2 and National Highway No. 6 which is crossing over Baharamuri just after Jharagram in West Bengal, turn to Bunkura, Raniganj via Mejia and meet with G.T. Road;

(b) if so, the details thereof; and the time by which it will be completed; and

(c) if not, the reasons therefor ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) and (c) Do not arise.

Passenger Ship Service To Singapore

2909. SHRI A.G.S. RAM BABU : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to start passenger ship service to Singapore;

(b) if so, by when;

(c) whether any private companies have shown interest for the same; and

(d) if so, the details thereof ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) Does not arise.

(c) and (d) M/s. IGGI Resort International, Madras, a private shipping company was permitted in August, 1995 to acquire two second hand passenger vessels for operation between India, Malaysia and Singapore. However, the company have not implemented the Government sanction so far. The sanction has also expired.

GT Road, Panipat

2910. SHRI I.D. SWAMI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government are aware that GT Road passing through Panipat has become quite congested and besides slowing down of the traffic on the highway number of fatal accidents take place;

(b) if so, whether the Government have surveyed the situation on the national highway at Panipat;

(c) if so, the steps taken/proposed to be taken by